

Government of Jammu and Kashmir .
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref: U.O No. Edu-LGL0Kmr/67/2021-01- dated 14.09.2021
Edu-LGL0Jmu(CAT)/20/2021-01 dated 14.09.2021

GOVERNMENT ORDER NO:- 4471-JK (LD) of 2021
DATED:- 21 - 09 - 2021

Sanction is hereby accorded to the appointment of Officer's of School Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 21-09-2021

No:-JK(LD)CODI/ 2021/03

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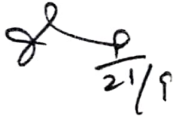
1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Khursheed Ahmad/Bhat)

Additional Secretary to Government

Annexure to the Government Order No. 4471-JK(LD) of 2021 dated 21.09.2021

S.No.	SWP No. /Titled	OIC
1	Hatrack International School V/s UT of J&K and Ors	Dr.Javaid Ahmad,CEO Ganderbal
2	O.A No.../2021 titled Rattan Chand Vs UT of J&K & Ors.	Sh. Umesh Sharma Deputy Secretary School Education Department.


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